काम किया है ग्रौर उनका समिति में रहना केन्द्र को फायदा पहुंचायेगा । लेकिन जब उनके ही समान दूसरे योग्य व्यक्ति मिल जाते हैं, तो उनको बदल दिया जाता है ।

(घ)(1) श्री गोपी नाथ ग्रमन।

(2) श्रीमती सत्यवती मलिक।

Shri S. C. Samanta: May I know whether any complaint against the decision of the D.G., A.I.R. was recieved by the hon. Minister and, if so, how he has dealt with it?

Shri Raj Bahadur: As I have stated in the statement laid on the Table, by and large the recommendations made by the Advisory Committee are accepted and implemented. If there is any case which has come to the notice of the hon. Member, I will certainly look into it.

Shri S. C. Samanta : May I know whether there is any proposal to increase the number of members in these Programme Advisory Committees in order to accommodate some legislators also ?

Shri Raj Bahadur: I am not aware of any such proposal at the moment.

श्री म० ला० दिवेदी : चूंकि दिल्ली रेडियो स्टेशन से प्रंग्रेजी ग्रौर हिन्दी के ग्रतिरिक्त विभिन्न प्रादेशिक भाषाग्रों में भी कार्यकम प्रसारित होते हैं तो मैं जानना चाहता हूं कि इन सलाहकार समितियों में क्या विभिन्न प्रादेशिक भाषाग्रों के विशेषज्ञ भी रहते हैं, यदि नहीं, तो क्यों नहीं रहते ?

श्री राज बहादुर : यथासम्भव रखने की चेष्टा की जाती है ।

श्री भागवत झा माखाव : मंती महोदय द्वारा रखे गये विवरण के भाग (ग) में बतलाया गया है कि ऐसे व्यक्तियों को तभी बार-बार नामजद किया जाता है जब यह समझा जाय कि सदस्य ने बहुत म्रच्छा काम किया है लेकिन जब उनके ही समान दूसरे योग्य व्यक्ति मिल जाते हैं, तो उनको बदल दिया जाता है । मैं जानना चाहता हूं कि यह जो उत्तर दिया गया है तो क्या दिल्ली में उन के समान योग्य व्यक्ति ही नहीं मिल सका जिससे कि उन को बार-बार नामजद दिया गया ?

श्री राज बहादुर : मैं व्यक्तियों मैं नहीं जाना चाहता बाकी श्री गोपीनाथ ग्रमन एक प्रसिद्ध उर्दू के शायर हैं ग्रौर उस के ग्रतिरिक्त..

श्री भागवत झा ग्राजाद : मैं ने ग्रापके स्टेटमेंट के भाग (ग) के बारे में सवाल किया था ।

श्री राज बहादुर : जैसी मैं ने निवेदन किया वह उर्दू के मशहूर शायर होने के ग्रलावा दिल्ली ऐडमिनिस्ट्रशन की पबलिक रिलेशंस कमेटी के ग्रघ्यक्ष भी हैं ग्रीर इसलिए उन को रखने की चेष्टा की गई है।

<mark>श्री दी० चं० झर्मा</mark>ः वह बहुत ग्रच्छे ग्रादमी हैं उन को जरूर रखिये ।

Shri Subodh Hansda: The tribal programmes are broadcast from a number of stations of the A.I.R. I would like to know whether there is any advisory Committee for the tribal programmes.

Shri Raj Bahadur : Not for all the tribal programmes.

International News Agency

		+
* 725.	Shri	D. C. Sharma:
	Shri	Tula Ram:
	Shri	Vishwa Nath Pandey:
	Shri	P. R. Chakraverti:
	Shri	Yashpal Singh:
	Shri	Liladhar Kotoki:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether any steps are being envisaged to give the country its own international news agency; (b) whether the question of collaboration with non-aligned countries has also been considered; and

(c) if so, with what results?

The Minister of Information and Broadcasting (Shri Raj Bahadur): (a) No. Sir.

(b) and (c). Do not arise.

Shri D. C. Sharma: May I know why it is that the Government of India under the leadership of Shri Raj Bahadur does not think it proper to propagate a very correct image of India abroad through a news agency?

Shri Raj Bahadur: The question is about giving the country its own international news agency, and the Press Commission advised that so far as the Government is concerned it shall not have any agency of its own or ony agency controlled by it. It is for the initiative of the news agencies that we have got, the P.T.I., the U.N.I. and INFAI etc. to take appropriate steps in this behalf and we shall always encourage them to provide a sort of collaboration in this particular matter.

Shri D. C. Sharma: May I know if in the interest of giving a correct picture of our country, the Government of India is trying to strengthen the P.T.I. the U.N.I. and the other news agencies so that they can distribute good news from this country to other countries and from other countries to this country and whether the Government will try to see to it that the P.T.I. for instance, which has accredited representatives in almost all the great countries of the world, is subsidised for this purpose?

Shri Raj Bahadur: So far as the PTI correspondents in foreign countries are concerned, they are expected to give correct news and fair news from the various countries to which they have been deputed.

But, so far as the news from India to foreign countries is concerned, of course, it largely depends upon the foreign news agencies which are fuctioning here, and it is our endeavour to see that as for as possible there is no distortion, but these foreign news agencies are independent.

Shri D. C. Sharma: What about subsidy? Could Government not give them some subsidy and help them to give better news?

Shri Raj Bahadur: We shall help them and we shall also encourage all initiative in this particular matter by the Indian news agencies.

श्री विश्वनाथ पाण्डेम : बाहंर के देशों से जो समाचार हमारे देश में ग्राते हैं उन के बारे में यह देखने में ग्राया है कि एक दो समाचार मिलने में ग्रीर प्राप्त करने में भी देर लगती है ग्रीर भारत वर्ष के जो ग्रपने समाचार हैं । बहुत से मौलिक प्रश्नों के ऊपर वह भी समाचार ग्रलत नरीके से प्रसारित होते हैं तो क्या सरकार इस पर विचार कर रही है कि दूसरी कोई ग्रन्तर्राष्ट्रीय समाचार एजेंसी स्थापित की जाय जो कि भारत के हित के लिए लाभदायक हो :

श्री राज बहादुर . यह शिकायत जो ग्राप ने बताई एक हद तक दुरुस्त है । कई मौकों पर ग्रोर मौलिक मौकों पर यह देखने को मिला, यह ग्रनुभव हुग्रा कि जो समाचार भारत के बारे में दिये गये वह ठीक नहीं थे या वे तोड़ मरोड़ कर दिये गये जो कि हुमारे पक्ष के लिए लाभप्रद न थे इसलिए हम लोगों ने कोशिश की है कि उन का घ्यान इस ग्रोर ग्राकर्षित करें ग्रौर जो भी सम्भव कदम उठा सकते हैं वह हम उठा रहे हैं ।

श्री प्रज्ञपाल सिंह : सरकार बजाय सिफारिश करने के खुद क्यों नहीं इस तरह को एजेंसी स्थापित करती ? इस तरीके की एजेंसी स्थापित करने के हेतु सरकार दूसरे लोगों को इमदाद देने के वास्ते तैयार है लेकिन वह खूद अपने पैरों पर खड़े होने के लिए तैयार नहीं हैं । ग्राज विदेशों में कैसा भारत विरोधी प्रचार हो रहा है । यह कहा जा रहा है कि हिन्दुस्तान जिन मुल्कों से ग्रनाज मंगा कर खा रहा है उन्हें एक ग्रोर तो वह इस के लिए शुक्रिया ग्रदा करता है, साथ ही साथ वह यह भी कहता है कि हिन्दुस्तान उन के गुट में नहीं है । हिन्दुस्तान का उनके ग्रागे झोली पसार कर भीख मांगना ग्रौर साथ उन के गुट में नहीं है । हिन्दुस्तान का उनके ग्रागे झोली पसार कर भीख मांगना ग्रौर साथ उन के गुट से ग्रलग होने का दावा करना ग्रजीब चीज है । मेरा कहना है कि ऐसे समाचारों को निर्धारित करने के लिये सरकार खुद इस तरह की एक ग्रन्तर्राष्ट्रीय एजेंसी क्यों नहीं कायम करती ?

श्री राज बहादुर : प्रैस कमिशन की सिफारिश के अनुसार समाचारों की शुद्धता आरीर निष्पक्षता को ध्यान में रखते हुए सरकार खुद कोई अन्तर्राष्ट्रीय एजेंसी कायम नहीं कर सकती न वह किसी एजेंसी को कंट्रील करना चाहती है इसलिए जो अन्तर्राष्ट्रीय एजेंसी हैं उस पर ही हमें आधार करना पड़ेगा और प्रोत्साहन देना पड़ेगा ।

Shri Hem Barua : In the absence of an international news agency, may I know whether our Government are aware of the fact that a certain newspaper published from New Delhi receives its news despatches from Moscow through the Soviet Embassy here, and if so, whether Government are aware of the losses suffered by the Posts and Telegraphs Department and why this departure has been made in the case of this particular newspaper published from New Delhi?

Shri Raj Bahadur : I am sorry I am not personally aware of it.

Shri Hem Barua : May I tell him the name of the paper ?

Mr. Speaker : He can write to the hon. Minister.

Shri Sham Lal Saraf : The bon . Minister has stated that Government have no intention of setting up their own international news agency. Keeping in view the urgency of functioning of an agency for international pur-Indian poses, may I know whether the Government of India will sponsor at least some of the prominent private agencies to take up this work so that the international agency can come into being as soon as possible ?

Shri Raj Bahadur : Our effort would be to encourage our news agencies to enter into collaboration with news agencies in the different countries, for example, in Yugoslavia or in the UAR or in the East African countries or in African countries so that there is a mutual basis of collaboration for ensuring correct and undistorted news being purveyed from the one to the other country.

श्री भागवत झा झाजाद : क्या यह बात सच नहीं है कि अन्तर्राष्ट्रीय समाचार एजेंसी के अभाव में सरकार दो मुहे सांग जैसे रायटर को इतना अधिक रुपया देती है जिसने कि पाक द्वारा भारत पर आक्रमण के समय में इस देश के खिलाफ सारे समाचार विदेशों में भेजे ? अगर यह स्थिति ज्ञाज देश में है तो सरकार क्यों नहीं यहां की एजें-सियों को इस तरीके की सहायता देती है जैसे कि समाचार भारती है जिसका कि अभी निर्माण हो रहा है ताकि वह सफल हो सके और सफल हो कर एक अन्तर्राष्ट्रीय समाचार एजेंसी का रूप ले सके ?

भी राज बहाबुर : जितने भी इंग्लिश प्रैस हैं सारे देशों के उन को रायटर या ग्रौर जो ऐसी एजेंसी हैं वह समाचार देती है ग्रौर जब तक हमारे पास समानान्तर उतनी ही व्यवस्था न हो जाय उस समय तक बिल्कुल उसे ग्रलग हटाना हमारे लिए मुश्किल होगा।

7595 Oral Answers

श्वी भागवत झा प्राजाब : मैं ने कहा था कि भारत पर पाक ग्राक्रमण के समय उन्होंने हिन्दुस्तान के खिलाफ लिखा ग्रौर उस के बाद भी ग्राप उन्हें पैसा दे रहे हैं इस पर जवाब दीजिए ?

श्वी राज बहादुर : जी, जो शिकायत प्रापने की, उस को पहले भी इस सदन में चर्चा हो चुकी है ग्रौर सही शिकायत है, इसमें कोई संदेह नहीं । लेकिन जैसा मैंने कहा कि जब तक हमें उन न्यूज़ एजेंसीज की ग्रावश्यकता है हमें उन के बारे में जो व्यवस्था है वह करनी होगी ।

Mr. Speaker : Before I take up the Short Notice Question, the Minister concerned wants to answer Question No. 742.

Shri Hari Vishnu Kamath : He is setting a good example which others may emulate later.

Persons of Indian Origin deported from Kenya + *742. Shri Surendra Pal Singh : Shri Hari Vishnu Kamath :

Shri Bade : Shri Hukam Chand Kachhavaiya : Shri Priya Gupta : Shri Ram Sewak Yadav : Shri P. C. Borooah : Shri Narendra Singh Mahida : Shri Solanki : Shri D. C. Sharma ;

Will the Minister of External Affairs be pleased to state :

(a) whether the Government of Kenya have recently deported six persons of Indian origin and ordered them to leave the country with immediate effect ;

(b) if so, the reasons therefor ; and

(c) whether it is a fact that although none of the six deportees is a citizen or national of India yet all the six have been or are being sent to India?

The Minister of State in the Ministry of External Affairs (Shri Dinesh Singh): (a) (to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-6945/66]

Shri Surendra Pal Singh : May we know how many persons of Indian origin have so far been deported or expelled from Kenya since that country attained independence, and out of the total number of deportees, how many belong to that part pf India which is now Pakistan and how many to India proper ?

Shri Dinesh Singh : If my memory serves me aright, this is the first time we have had these large deportations to India.

Mr. Speaker : What is the number ?

Shri Dinesh Singh : I have given it in the statement.

Shri Surendra Pal Singh: In view of the fact that the present political climate in that country is becoming more and more hostile and inimical to people of Indian origin, and it is just possible that more such deportations may take place in the near future, do Government propose to make suitable amendments and changes in our nationality laws in order to facilitate the return of such people of India if and when they are compelled to do so?

Shri Dinesh Singh : We have had a number of discussions in this House about people of Indian origin abroad. This is a very difficult matter. There is the human aspect of people who are of Indian origin and with whom we feel very close bonds. Yet it is a political question which concerns their future in those countries very much. People have gone and settled down there for generations and they have taken the citizenship of those countries. It would be very difficult to try to interfere